

CENTRAL ADMINISTRATIVE TRIBUNAL: PRINCIPAL BENCH

OA.No.805 of 2000

New Delhi, this 21st day of November 2000

HON'BLE SHRI KULDIP SINGH, MEMBER(J)  
HON'BLE SHRI M.P. SINGH, MEMBER(A)

1. Dr Jayshree Doval  
W/o Dr Dinesh Chandra Doval  
R/o 701 Ambica Appt. Sector 18 Rohini  
New Delhi
2. Dr Meera Saini  
W/o Dr Subhash Saini  
R/o H-18 Phase I Ashok Vihar  
New Delhi 110052
3. Dr R. Sawhney  
S/o Shri Lajpat Rai Sawhney  
R/o D-404 C R Apartments  
Kasturba Gandhi Marg  
New Delhi 110 001
4. Dr Surinder Narang  
S/o Leela Kishan Narang  
R/o U/U-31 Vishakha Enclave  
Pitampura  
New Delhi 110034
5. Dr Urvashi Razdan  
D/o Shri Girdhari Lal Razdan  
R/o 93 Vaishali  
Pitampura  
New Delhi 110034
6. Dr Vivek Ranjan  
S/o Late Shri Jagannath Prasad  
R/o D-29 GTB Hospital Campus  
Delhi 110095
7. Dr Deepika Seth  
W/o Dr Rajesh Kumar Seth  
R/o R-841 New Rajinder Nagar  
New Delhi 110060
8. Dr Rekha Joshi  
W/o Dr T.K.Joshi  
R/o B-22 New Krishna Park  
Dhauri Piao, Najafgarh Road  
New Delhi 110018
9. Dr Renu Mahaldar  
W/o Anil Motta  
R/o 414 Ashirwad Enclave  
Plot 104 I.P.Extension  
Delhi 110092
10. Dr L.C.Gupta  
S/o Mr B.R.Gupta  
R/o Main Market  
Near Vimhans Hospital, Nehru Nagar  
New Delhi 110063

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11. Dr Archana Bajaj  
W/o Dr Sunil Bajaj  
R/o 6/46 West Punjabi Bagh  
New Delhi 110026
  12. Dr Puneet Chhibber  
W/o Col. Suresh Chandra Chhibber  
R/o VB 106 Virendra Nagar, Janakpuri  
New Delhi 110058
  13. Dr Shashank Chaudhary  
S/o Dr Govind Rai Chaudhary  
R/o 66A/4 New Rohtak Road  
Delhi 110005
  14. Dr Urvashi Gupta  
W/o Dr Deepak Gupta  
R/o 6-B/4, N.E.A.  
Old Rajinder Nagar  
New Delhi
  15. Dr Deshraj  
S/o Shri Gaindanlal  
R/o 304 R Sector 4, DIZ Area  
New Delhi 110001
  16. Dr Gulvinder Singh Jolly  
S/o Shri Kulwant Singh Jolly  
R/o 15/21 A, Tilak Nagar  
New Delhi 110018
- ...Applicants

(By Advocate: Shri Pramod Gupta)

versus

1. Government of NCT of Delhi, through  
The Secretary (Medical)  
Health and Family Welfare Department  
5 Sham Nath Marg, Delhi 110054
  2. The Director  
Health Service  
Government of NCT of Delhi  
E-Block Saraswati Bhawan  
Connaught Place, New Delhi
  3. The Union Public Service Commission  
through Secretary  
Dholpur House  
Shah Zahan Road  
New Delhi
- ...Respondents

(By Advocate: Shri Rajinder Pandita)

ORDER(oral)

Hon'ble Shri Kuldip Singh, M(J)


This case is fully covered by a judgement  
given by a co-ordinate Bench in Dr Lalit Maini

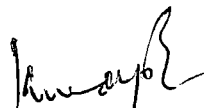
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and others Vs Govt. of NCT of Delhi in OA.2746/99 with connected matter decided on 19.10.2000 and the present applicants are also similarly placed with the applicants in OA.2746/99. We find no reason to differ with the decision given in OA.2746/99.

3. Accordingly, we direct the respondents to grant the same relief to the present applicants as extended to the applicants in OA.2746/99 decided on 19.10.2000. *CA is disposed of accordingly*

3. No costs.

  
(M.P. Singh)  
Member(A)

  
(Kuldip Singh)  
Member(J)

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*for shma*  
*for direction*